

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/79(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	OM PRAKASH PANDEY VS RAMEL PHARMA LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances via video conference/physically

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy  
(Court Officer)**